

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 326/2016  
CA NO.

CORAM:

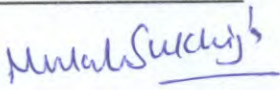

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: RV Akash Ganga Infrastructure Ltd.


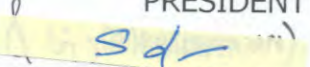
SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MUKESH SUKHIA	ADVOCATE	PETITIONER	
2.	C. BALOONI	Company Prosecutor	FOR RD (M)	

**ORDER**

Learned counsel for the petitioner states that the appointed date shall be 1<sup>st</sup> April, 2016 instead of 31<sup>st</sup> March, 2014. Consequently learned counsel requests for some time to file additional documents on record including the financial statement. The needful shall be done within two weeks.

List on 23.03.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(R. VARADHARAJAN)  
MEMBER (J)